

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.12.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1021 of 2020 (With Defects)	Madanlal Balmukund Karwa Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais	
2.	Comp. App. (AT) (Ins) No. 1022 of 2020 (With Defects)	Madanlal Trading Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais	
3.	Comp. App. (AT) (Ins) No. 1023 of 2020 (With Defects)	Pawan Trading Company Vs. New Phaltan Sugar Works Ltd. & Ors.	Vikrant Singh Bais	
4.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	
5.	Comp. App. (AT) (Ins) No. 1025 of 2020	Excise and Taxation Department Rewari, Haryana Vs. Argl Ltd. & Anr.	Manisha Agrawal Narian	
6.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati	Ajay Gaggar	
7.	Comp. App. (AT) (Ins) No. 1029 of 2020	Amit Suresh Bhatnagar Vs. Bhuvan Madan	Manu Aggarwal	
8.	Comp. App. (AT) (Ins) No. 1032 of 2020	P.Murali Shankar & Ors. Vs. Bhagyalakshmi Homes LLP	Ishaan George	

9.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	
10.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	
11.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	
12.	Comp. App. (AT) (Ins) No. 1037 of 2020	V.K. Abdul Rahim Vs. The Federal Bank Ltd. & Anr.	Ranjay N.	Kunal Manav
13.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Vishal Gehrana	
14.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	
15.	Comp. App. (AT) No. 221 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co. Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
16.	Comp. App. (AT) No. 222 of 2020	Mukund Ghanshyamdasji Maheshwari & Anr. Vs. Shrikant Gopilal Rathi & Ors.	D.Abhinav Rao	Nakul Mohta

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar